NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TP(HC)/166,167,168/CAA/2017

NAME OF THE TRANSFEROR 1

: TTL PROTECTIVE DEVICES LTD

NAME OF THE TRANSFEROR 2

: TSL TECHNO SERVICES LTD

NAME OF THE TRANSFEREE CO.

: TTK HEALTHCARE LTD

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

V. Ifan Kener for left & Thank

for pethon

ORDER

Counsel for the applicant present and stated that the report of Official Liquidator is awaited in relation to the Transferor Companies. He prayed time for making submissions. Time extended at request. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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